

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 794
TO BE ANSWERED ON 03.12.2015

WAGE HIKE UNDER MGNREGS

794. PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI K.N. RAMACHANDRAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state :

- (a) whether the Government proposes to increase the wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the time by which it is likely to be implemented and if not, the reasons therefor; and
- (c) the total funds allocated under MGNREGS and the assets created therefrom so far in the country, State/UTwise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): An expert Committee under the Chairmanship of Prof. S. Mahendra Dev was constituted by the Government to suggest the methodology for resetting the base rate and for suggesting a proper index for revising Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wage rates yearly. The Committee has recommended to adopt - the existing MGNREGA wage rate as in 2014, or the Minimum Wage prescribed under the Minimum Wages Act whichever is higher – as the base wage rate for 2014. The Committee has also recommended adopting Consumer Price Index (Rural) for indexation of the wages instead of the Consumer Price Index (Agricultural Labour). The recommendations of the Committee are under examination.

(c): Since MGNREGA is a demand driven wage employment programme, no targets are fixed and no State/UTs- wise allocation of fund is made. Funds for programme implementation including creation of assets are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. State-UT-wise details of amount released under the MGNREGS during the current year (till 30.11.2015) is indicated in **Annexure-I**. State/UT-wise details of the works completed under MGNREGA since inception are given in **Annexure-II**.

**Annexure-I referred to in reply to part (c) of Lok Sabha
Unstarred Question No. 794 dated 03.12.2015**

(In lakh)

No.	State	Central funds released 2015-16 till 30/11/2015
1	Andhra Pradesh	255685.09
2	Arunachal Pradesh	4003.96
3	Assam	50200.77
4	Bihar	102412.26
5	Chhattisgarh	79550.04
6	Gujarat	19416.21
7	Haryana	11839.91
8	Himachal Pradesh	25781.70
9	Jammu and Kashmir	54504.61
10	Jharkhand	96989.31
11	Karnataka	82278.75
12	Kerala	107382.14
13	Madhya Pradesh	224475.73
14	Maharashtra	123834.73
15	Manipur	16125.52
16	Meghalaya	22182.56
17	Mizoram	13903.61
18	Nagaland	17707.80
19	Orissa	137941.05
20	Punjab	20033.37
21	Rajasthan	185553.06
22	Sikkim	5290.85
23	Tamilnadu	547037.47
24	Telangana	180421.02
25	Tripura	135894.19
26	Uttar Pradesh	209393.59
27	Uttaranchal	43983.13
28	West Bengal	444600.69
29	Andaman & Nicobar Islands	1035.72
30	Dadra and Nagar Haveli	0.00
31	Daman & Diu	0.00
32	Lakshadweep	11.85
33	Pondicherry	1292.57
34	Chandigarh	0.00
35	Goa	99.41
	Total	3220862.67

**Annexure-II referred to in reply to part (c) of Lok Sabha
Unstarred Question No. 794 dated 03.12.2015**

works completed since inception till 27/11/2015		
S No.	State	No. of Work Completed
1	ANDHRA PRADESH	2930170
2	ARUNACHAL PRADESH	566
3	ASSAM	130218
4	BIHAR	583398
5	CHHATTISGARH	542674
6	GOA	1676
7	GUJARAT	335372
8	HARYANA	77883
9	HIMACHAL PRADESH	297686
10	JAMMU AND KASHMIR	149579
11	JHARKHAND	488161
12	KARNATAKA	1666508
13	KERALA	636882
14	MADHYA PRADESH	2026233
15	MAHARASHTRA	456796
16	MANIPUR	15887
17	MEGHALAYA	36052
18	MIZORAM	28435
19	NAGALAND	38878
20	ODISHA	436735
21	PUNJAB	54366
22	RAJASTHAN	754627
23	SIKKIM	10210
24	TAMIL NADU	872311
25	TELANGANA	1920769
26	TRIPURA	539231
27	UTTAR PRADESH	3218175
28	UTTARAKHAND	163359
29	WEST BENGAL	1292924
30	ANDAMAN AND NICOBAR	1525
31	DADRA & NAGAR HAVELI	1
32	DAMAN & DIU	0
33	LAKSHADWEEP	66
34	PUDUCHERRY	2683
	Total	19710036

